

**Title:** Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule).

**16.00 hrs.**

**SHRI PABAN SINGH GHATOWAR (DIBRUGARH):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN (SHRI BASU DEB ACHARIA): The question is;

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950. "

*The motion was adopted.*

**SHRI PABAN SINGH GHATOWAR :** Sir, I introduce the Bill.

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